

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 1067
ANSWERED ON 08TH FEBRUARY, 2022

SETTING UP OF FOOD PROCESSING UNITS FOR TURMERIC

1067. SHRI ARVIND DHARMAPURI

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the Government has proposal to encourage the setting up of small food processing units for turmeric at farm level keeping in view of the abundance of agricultural produce in certain parts of the country, including in Telengana;
- (b) if so, the details thereof;
- (c) whether the Food Processing Industries (FPI) have received Foreign Direct Investment (FDI) during the last ten years including the current year;
- (d) if so, the details thereof, State/UT-wise; and
- (d) the details of challenges faced/being faced by the FPIs, particularly during the pandemic and the efforts made by the Government to sort out such challenges?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI PRAHLAD SINGH PATEL)

(a) & (b): Ministry of Food Processing Industries (MoFPI) has been implementing a Scheme for Creation/Expansion of Food Processing & Preservation Capacities (CEFPPC) under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) for setting up/expansion of food processing industries including spices (Turmeric) units in the country. Under the scheme, grants-in-aid @ 35% of the eligible project cost is provided in General Areas and 50% of the eligible project cost in North Eastern States including Sikkim and Difficult areas including Himalayan States (Himachal Pradesh, J&K & Uttarakhand), notified ITDP areas and Islands subject to a maximum of Rs.5.00 crore. Till date, 4 food processing units for processing of turmeric have been approved / sanctioned under the CEFPPC Scheme. The details of these 4 units are at **Annexure**.

Ministry of Food Processing Industries is also implementing a Centrally Sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for upgradation of micro food processing enterprises including turmeric processing in the country. Support to upgrade existing units or setting up of new micro units for individuals is provided through a credit linked grants-in-aid @35% up to a maximum grant of Rs. 10.00 lakh. The Scheme also provides support to food processing units of SHGs/ FPOs/Cooperatives for credit linked grants-in-aid @35%, Seed Capital to SHGs, Incubation Centre, Common Infrastructure, Marketing & Branding and Capacity Building. The Scheme has adopted One District One Product (ODOP) approach to reap the benefit of scale in terms of procurement of inputs, availing common services and marketing of products. ODOP for the scheme provides the framework for value chain development and alignment of support infrastructure. Turmeric is ODOP for Nizamabad district of Telangana.

(c): 100% Foreign Direct Investment (FDI) is permitted under the automatic route for the food processing sector. Foreign direct investment policy and data is looked after by Department for Promotion of Industry and Internal Trade (DPIIT). The details of the FDI received during last Data including the current year are as under:

S. No	Year (April to March)	FDI in FPI sector (In US \$ Million)
1	2012-13	401.46
2	2013-14	3982.89
3	2014-15	516.72
4	2015-16	505.02
5	2016-17	727.22
6	2017-18	904.9
7	2018-19	628.24
8	2019-20	904.7
9	2020-21	393.41
10	2021-22 (April-September)	410.62

Source: Department for Promotion of Industry and Internal Trade

(d): Full year state-wise data for FDI is available for 2020-21 as given below:

(in US\$ million)

S. No.	State	2020-21 (April to March)
1	Andhra Pradesh	0.03
2	Delhi	31.10
3	Goa	0.02
4	Gujarat	12.75
5	Haryana	19.16
6	Himachal Pradesh	0.16
7	Jharkhand	0.34
8	Karnataka	24.16
9	Kerala	0.10
10	Maharashtra	188.09
11	Punjab	0.02
12	Rajasthan	80.37
13	Tamil Nadu	9.51
14	Telangana	24.75
15	Uttar Pradesh	2.51
16	West Bengal	0.34
Total		393.41

Source: Department for Promotion of Industry and Internal Trade (DPIIT)

(e): Ministry of Food Processing Industries mainly received complaints related to logistics arising out of restrictions imposed by different States/UTs to curb spread of Corona virus. A total of 649 complaints were received by the Covid Grievance Cell, through designated email covidgrievance-mofpi@gov.in, since its inception in April 2020. These were resolved in a timely manner.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO.1067 FOR ANSWER ON 08TH FEBRUARY, 2022 REGARDING SETTING UP OF FOOD PROCESSING UNITS FOR TURMERIC

Sr. No.	Name of the applicant	District	State	Products	Date of Approval	Project Cost (Rs. in Cr.)	Approved Grant (Rs. in Cr.)	Released Amount (Rs. in Cr.)	Status
1	M/s Ella Foods	Kolar	Karnataka	Cryogenic and sterile spice Powders chilli, turmeric, cumin etc.	13.04.2018	16.72	3.62	3.50	Completed
2	M/s Bioingredia Natural Private Limited	Palakkad	Kerala	Oleoresins & essential oils from turmeric, pepper, ginger, nutmeg, cardamom, clove, paprika, red chillies etc.	02.12.2019	7.11	2.19	1.09	Under Implementation
3	M/s Flavco Natural Products Private Limited	Palakkad	Kerala	Oleoresins / essential oils/colors from turmeric, ginger, nutmeg, cardamom, onion, garlic, tulasi, garlic, beetroot, aloe vera, capsicum etc.	02.12.2019	5.57	1.64	0.82	Under Implementation
4	M/s IXI Serve LLP	Ajmer	Rajasthan	Cryogenic ally Processed Chilli, turmeric, blended spices	16.03.2020	4.78	1.09	0.00	Under Implementation